

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-7854-JK (LD) of 2024

DATED:- 22 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Anti Corruption Bureau, J&K as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-22.05.2024

No:- LAW-OIC/5/2024

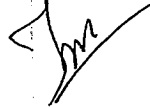
Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.7854-JK(LD) of 2024 dated 22.05.2024

S.No	FIR No.	WP No.	Title of the case	OIC Nominated.
01.	08/14	409/18	Faqir Chand Bhagat	CPO Jatinder Kumar Anand
02.	21/03	439/20	Raj Daluja	CPO Jatinder Kumar Anand

S.No	FIR No.	WP No	Title of the case	OIC Nominated.
1.	41/15 VOJ	561- A 58/16	Mohinder Singh v/s state	CPO Jatinder Kumar Anand
2.	01/2022	CRM(M) 112/2022	Shahid Buch	CPO Jatinder Kumar Anand
3.	14/20	CRM(M) 184/2022 c/w CRM(M) 394/22	Raghubir Chand. Sanjeev Kumar	CPO Jatinder Kumar Anand
4.	28/2019	CRM(M) 598/22	Rattan Lal Ticku	CPO Jatinder Kumar Anand
5.	01/2018	OWP 98/2018	Saima Bandey Patwari v/s state	SrPO Vishwajeet Singh
6.	15/2019 P/S ACB(UR)	CRM(M) 1011/22	M/S Bhushan Pharmaceuticals	SrPO Vishwajeet Singh
7.	03/22 P/S Central	CRM(M) 1012/22	M/S Confident Dental Equipments Ltd.	CPO Mohammad Amir Almansoor
8.	08/2021 ACB	CRM(M) 480/2023	M/S Data Pro- Computer Pvt. Ltd	CPO Mohammad Amir Almansoor
9.	06/22 DKR	CRM(M) 29/23	Javeed Ahmed kanth	CPO Mohammad Amir Almansoor



S.No	FIR No.	WP No.	Title of the case	OIC Nominated.
2.	15/10 VOJ	OWP 860/10	Mohd Bashir and ors v/s state	CPO Jatinder Kumar Anand
3.	03/07 VOJ	561-A 370, 372, 373/13, 142/14	Alla-Ud-Din Choudhary, Davinder Kumar Sharma, Mushtaq Ahmed Dar v/s state	CPO Jatinder Kumar Anand
4.	08/12 VOJ	Cr. Revision 05/2015	Hanyo Hoon v/s state	CPO Jatinder Kumar Anand
5.	30/10 VOJ	561-A 478,385, 402/15	Mushtaq Ahmed krishan Gopal Singh, & Raj Kumar Gupta v/s state	CPO Jatinder Kumar Anand
6.	FIR 07/11	OWP 528/17	Mehak Anand	CPO Jatinder Kumar Anand
7.	14/13	CRM(M) 318/19 c/w CRM(M) 334/19	S.P.Bhatti , Sewa Ram v/s state	CPO Jatinder Kumar Anand
8.	18/15	CRM(M) 448/2019	Subash Chander Sharma	CPO Jatinder Kumar Anand
9.	15/10	CRM(M) 524/21.	Kamal Singh	CPO Jatinder Kumar Anand
10.	04/07	CRM(M) 210/23	Dr. Falendra K. Sudan	CPO Jatinder Kumar Anand
11.	02/2014	CRM(M) 466/2023	Monish Bhatia	CPO Jatinder Kumar Anand
12.	02/2014	CRM(M) 494/2023	Naresh Kumar	CPO Jatinder Kumar Anand
13.	02/14	CRM(M) 514/23	Kamni kesar	CPO Jatinder Kumar Anand
14.	complaint	CRM(M) 816/23	Sham Lal	CPO Jatinder Kumar Anand
15.	19/01 VOK	CRM(M) 30/23 c/w 105/23, 106/23	Ashok Kumar, Chuni Lal Raina	CPO Jatinder Kumar Anand

			Brij Krishan Bhat	
16.	06/13	CRM(M) 251/22	Gopal Singh	SrPO Vishwajeet Singh
17.	20/11	CRM(M) 243/22 c/w CRM(M) 89/23	Mohd Hanief Malik Abdul Rashid	SrPO Vishwajeet Singh-
18.	06/21	CRM(M) 298/22	Sunil Gupta	SrPO Vishwajeet Singh-
19.	06/2013	CRM(M) 338/2022	Mohd Saleem Bandey	SrPO Vishwajeet Singhdo-
20.	Veri 12/12(UR) FIR 6/13	CRM(M) 144/23	Nasir Iqbal Parray	SrPO Vishwajeet Singh
21.	14/05 VOJ	561-A 186/13 c/w 5, 7/14,	Sohan Singh, Mohd Razak, Mohd Aslam,	CPO Anshuman Dubey
22.	23/14	CRM(M) 992/2913	Sunil Malik	CPO Anshuman Dubey
23.	03/2014	CRM(M) 327/2022	Abdul Qayum sheikh	CPO Rohit Gupta
24.	7/13 VOJ (DKR)	CRM(M) 157/23	Kewal Krishan	CPO Rohit Gupta
25.	Case FIR No. 03/2014 ps VOJ	CRMM NO. 327/2022, CrLM No. 690 & 691/2022	State vs Mohd Iqbal Kichloo, Girdawar circle Pouchal Kishtwar and others	CPO Rohit Gupta

S.No	FIR No.	WP No	Title of the case	OIC Nominated.
1	10/2020	CRM(M) 351/2020	Ashok Kumar Gandotra v/s UT of J&K	CPO Jatinder Kumar Anand
2	08/2021	CRM(M) 271/2021	Bal Krishen	CPO Jatinder Kumar Anand
3	04/2022	CRM(M) 128/2022	Satish Bhagat	CPO Jatinder Kumar Anand
4	16/2017	CRM(M) 89/2022	Anil John	CPO Jatinder Kumar Anand

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5	10/22	CRM(M) 215/23	Sham Lal	<i>CPO Jatinder Kumar Anand</i>
6	08/14	CRM(M) 272/23	Satpal Saini	<i>CPO Jatinder Kumar Anand</i>
7	20/18	WP(CrI) 57/2023	Rajesh Suri	<i>SrPO Vishwajeet Singh</i>
8	02/2022(P/S Central	CRM(M) 590/22	M/S Confident Dental Equipments Pvt. Ltd.	<i>CPO Mohammad Amir Almansoor</i>
9	Very-slk-15/2018		MI Parrey	<i>CPO Mohammad Amir Almansoor</i>
10	31/17 VOJ	584/2017	Tarsem Raj Padha & ors v/s state	<i>CPO Rohit Gupta</i>
11	03/2019	CRMC 301/19	Rajesh Gupta v/s State	<i>CPO Rohit Gupta</i>
12	31/2017	CRM(M) 80/2022	Daya Krishan	<i>CPO Rohit Gupta-Krishan</i>

S.No.	WP No	Title of the case	OIC Nominated.
1	2903/16	Avtar Singh jasrotia v/s state	<i>CPO Jatinder Kumar Anand</i>
2	10/18	3466/19	<i>CPO Jatinder Kumar Anand</i>
3	30/14	3159/14	<i>CPO Jatinder Kumar Anand</i>
4	30/15 VOJ	1716/16	<i>CPO Jatinder Kumar Anand</i>
5	05/19	4358/19	<i>SrPO Vishwajeet Singh</i>

S.No	FIR No.	WP No	Title of the case	OIC Nominated.
1.	37/97	59/08	State V/S Daljit Singh	<i>CPO Jatinder</i>

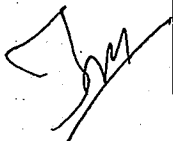
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			Tiger & Ors.	Kumar Anand
2.	18-S/10 9900016/10	18-S/10 9900016/10	State v/s Romesh Lal	CPO Jatinder Kumar Anand
3.	33/93	40/12	State V/S M.S Qureshi ors.	CPO Jatinder Kumar Anand
4.	13/2006	51/2013	State V/s Varinder Gupta	CPO Jatinder Kumar Anand
5.	8/1997	123/13	State V/s Gh. Qadir	CPO Jatinder Kumar Anand
6.	19/2000	13/2014	State V/s Wazir Mohd.	CPO Jatinder Kumar Anand
7.	09/2008	98/2014	State V/s Arvind Gupta	CPO Jatinder Kumar Anand
8.	25/2009 P/S VOJ	246 /2014	State V/s Parveen Sharma	CPO Jatinder Kumar Anand
9.	01/11 VOJ	SLAA 57/16 c/w condl(CR) 53/16	State v/s Parshotam Lal Sharma	CPO Jatinder Kumar Anand
10.	24/10 VOJ	CrIA.(AS) 30/21 SLAA 70/2017 c/w condl (cr) 68/17	State v/s Gian Chand	CPO Jatinder Kumar Anand
11.	18/02 VOJ	CRAA 54/2017 SLAA 36/17 c/w condl(CR) 32/17	State v/s Yash Pal Sharma	CPO Jatinder Kumar Anand
12.	20/95 VOJ	SLAA 16/17 c/w Cond l (CR) 17/17	State v/s Ravinder Kumar Mishra	CPO Jatinder Kumar Anand
13.	79/95	SLA 12/19 CONCR 11/19	State v/s S.C.Chopra & Ors	CPO Jatinder Kumar Anand
14.	21/06	SLA 17/19 CONCR 17/19	State v/s Mohinder Singh & ors	CPO Jatinder Kumar Anand
15.	28/11	CrI LP 67/19 c/w CrIA (AS) 22/19	State v/s Ranjit singh	CPO Jatinder Kumar Anand
16.	06/07	CrI LP 68/19 c/w CrIA (AS) 23/19	State v/s Mohd Rafiq	CPO Jatinder Kumar Anand
17.	08/05	CrI LP 69/19 c/w CrIA (AS) 24/19	State v/s Sehdev Singh	CPO Jatinder Kumar Anand
18.	05/11	CrI LP 70/19 c/w CrIA (AS) 25/19	State v/s Sikander kumar	CPO Jatinder Kumar Anand
19.	09/05	CrI.LP(S) 2/20	State v/s Jaghdev	CPO Jatinder

			Kumar and ors.	Kumar Anand
20.	12/07	CrI.LP 01/2020 CrIA(AS) 9/22	State v/s Rakesh Kumar Mehra & ors	CPO Jatinder Kumar Anand
21.	25/16	CrI. A (AS) 02/20	State v/s Ashu Jolly	CPO Jatinder Kumar Anand
22.	07/10	CrI.LP 25/2020 CrIA(AS) 36/21	State v/s Narinder Singh	CPO Jatinder Kumar Anand
23.	3/99	CrIA.(AS) 37/21	State v/s Shingar Singh	CPO Jatinder Kumar Anand
24.	81/92	CrI.LP 26/2020	State v/s Tahir Mufti & ors	CPO Jatinder Kumar Anand
25.	25/06	CrIA.(A S) 40/2021	State v/s K.K.Arora & ors	CPO Jatinder Kumar Anand
26.	17/15	CrIA.(AS) 06/21	UT of J&K v/s Kulbir Singh	CPO Jatinder Kumar Anand
27	02/11	CrI LP(S) 04/2021	UT of J&K v/s Asif Ali	CPO Jatinder Kumar Anand
28	16/10	CrI.LP (S) 5/21 CrIA(AS) 5/21	UT of J&K Shamas din	CPO Jatinder Kumar Anand
29	23/09	CrI.LP(S) 06/21	UT of J&K v/s ASI Manzoor Hussain	CPO Jatinder Kumar Anand
30.	05/05	CrI.LP(S) 07/2021	UT of J&K v/s Rajesh Pandoh and ors.	CPO Jatinder Kumar Anand
31	20/15	CrI.LP(S) 10/2021	ACB v/s Abrar Wani	CPO Jatinder Kumar Anand
32	13/08	CrI.LP(S) 07/2022	ACB v/s Balwant Raj Kotwal	CPO Jatinder Kumar Anand
33	13/05	CrI.A(AS) 23/22	ACB v/s Mohinder Singh	CPO Jatinder Kumar Anand
34	69/99	CrI.LP(S) 3/23	ACB v/s Ajit Kumar and ors	CPO Jatinder Kumar Anand
35	01/2009	CrI.LP(S) 06/23	ACB v/s Narinder Singh and anrs.	CPO Jatinder Kumar Anand
36	01/14	CrI.LP(S) 05/23	ACB v/s Pawan kumar Sharma	CPO Jatinder Kumar Anand
37	16/99	CrI.LP(S) 06 /23	ACB v/s Pawan Kumar Bakshi	CPO Jatinder

				Kumar Anand
38	10/03	CrI. A(AS) 7 /23	ACB v/s Bharti Thusoo	CPO Jatinder Kumar Anand
39	18/2009	CrI.LP(S) 18 /23	ACB v/s Bishan dass	CPO Jatinder Kumar Anand

S.No	Case. Reference No.	Cr.Appeals No	Title	OIC Nominated.
1	21/87 P/S VOJ	3/05	Nizam-ud-Din V/S State	CPO Jatinder Kumar Anand
2	15/82 P/S VOJ	23/05	Mohd Sadiq V/S State	CPO Jatinder Kumar Anand
3	15/82 P/S VOJ	24/05	Mohd Sadiq V/S State	CPO Jatinder Kumar Anand
4	71/90 P/S VOJ	13/06	Mohd Sikander V/S State	CPO Jatinder Kumar Anand
5	02/02 P/S VOJ	22/08	Chaman Lal V/S State	CPO Jatinder Kumar Anand
6	44,63,64/93 P/S VOJ	17/09	Haji Ab.Majid V/S State	CPO Jatinder Kumar Anand
7	31/85 P/S VOJ	38/09	Sumer Chand V/S State	CPO Jatinder Kumar Anand
8	40/96 P/S VOJ	23/10	Parshotam Kumar Kohli V/S State	CPO Jatinder Kumar Anand
9	27/03 P/S VOJ	32/10	Chuni Lal V/S State	CPO Jatinder Kumar Anand
10	2/02 P/S VOJ	21/11	Sansar Chand V/S State	CPO Jatinder Kumar Anand



12.	27/06 VOJ	27/11	OM Parkash	-CPO Jatinder Kumar Anand
13.	19/93 P/S VOJ	12/11	Qamar Din others V/S State	CPO Jatinder Kumar Anand
14.	29/99 P/S VOJ	29/11	Ashok Kumar Sharma V/S State	CPO Jatinder Kumar Anand-
15.	19/03 P/S VOJ	42/11	Showkat Hussain V/S State	CPO Jatinder Kumar Anand
16.	11/2006	98/12	Hira Nand V/S State	-CPO Jatinder Kumar Anand
17.	18/06	15/13	Mohd Bashir	CPO Jatinder Kumar Anand-
18.	71/98	64/13	Som Nath Sharma V/s State through VOJ	CPO Jatinder Kumar Anand
19.	09/2007	01/ 14	Mohd Razaq V/S State & Another	-CPO Jatinder Kumar Anand
20.				
21.	03/2005	03/2014	Nana Ji Handoo	CPO Jatinder Kumar Anand
22.	05/2006	25/2014 CMA-125/2014	Madan Lal Vs State	CPO Jatinder Kumar Anand
23.	90/1994	36/2014	Sham Lal(ASI) Vs State TH. VOJ	CPO Jatinder Kumar Anand-
24.	80/1995	43/2014	Sham Lal Vs State TH. VOJ	CPO Jatinder Kumar Anand

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25.	12/2005	66/2014	Kuber Singh V/S State Th. VOJ	CPO Jatinder Kumar Anand
26.	12/2005	67/2014	Bishan Dass V/S State th. VOJ.	CPO Jatinder Kumar Anand
27.	18/2008	03/2015	Shama Bakshi V/S State through VOJ	CPO Jatinder Kumar Anand
28.	29/96	07/2015	Ram Lal v/s VOJ	CPO Jatinder Kumar Anand
29.	FIR No.06/2008, P/S VOJ	1/16	Sita Ram, v/s state	CPO Jatinder Kumar Anand
30.	24/07, P/S VOJ	2/16	Kuldeep Kumar v/s state	CPO Jatinder Kumar Anand
31.	04/10 P/s VOJ	24/16	Mohd Sohail Mir v/s state th. Vig.	CPO Jatinder Kumar Anand
32.	08/09 VOJ	30/2016	Dwarka Nath v/s state th. Vig.	CPO Jatinder Kumar Anand
33.	22/10 VOJ	32/16	Girdhari lal Sharma v/s state	CPO Jatinder Kumar Anand
34.	23/10 VOJ	45/16	Harbans lal v/s State petitioner was Patwari halqa Ratnail Tehsil Bishnah he demanded an amount of Rs 4000/- from the complainant for obtaining copy of Misel haq uit of land (Raid matter)	CPO Jatinder Kumar Anand
35.	19/02 VOJ	54/16	Shiv Dev Singh the then cashier J&K SRTC Jammu that accused has misappropriated an am	CPO Jatinder Kumar Anand

			ount of Rs. 8.70,01 1/- v/s state	
36.	17/10 VOJ	05/2017	Daleep kumar Bha t the then posted as manager in th e J&K Grameen Ba nk branch pargwal demaned and acc epted an amount o f Rs. 7000/- as bri be from cosplain ant to release 2 nd i nstallment of Loan of rs, 65000/- v/ s state th VOJ (Rai d matter)	<i>CPO Jatinde r Kumar Ana nd</i>
37.	25/2017	25/2017	Ram kangotra v/ s state	<i>CPO Jatinde r Kumar Ana nd</i>
38.	39/2017	39/2017	Gulzari Lal v/s stat e	<i>CPO Jatinde r Kumar Ana nd-</i>
39.	79/95	29/18	Paramjeet Singh v /s state	<i>CPO Jatinde r Kumar Ana nd</i>
40.	11/10 P/S VOJ	46/2018	Jawahar Lal v/s St ate.	<i>CPO Jatinde r Kumar Ana nd</i>
41.	18/2011	06/2019	Dr. Manohar lal v/ s state	<i>CPO Jatinde r Kumar Ana nd</i>
42.	19/09	44/19	Ashok Kumar Koul v/s state	<i>CPO Jatinde r Kumar Ana nd</i>
43.	19/09	45/19	Dr. Nagendra Shar ma	<i>CPO Jatinder Kumar Anan d</i>
44.	25/2011	CrIM 04/202 1	Balwan Singh	<i>CPO Jatinde r Kumar Ana nd</i>
45.	04/08	CrI.A(S) 23/ 21	Janak Singh v/s St ate	<i>CPO Jatinde r Kumar Ana</i>

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				<i>nd</i>
46.	17/16	Crl.A(S) 5/23	Mohd Sharief	<i>CPO Jatinder Kumar Anand-</i>
47.	10/16	Crl.A(S) 9/23	Mohd Ashraf	<i>CPO Jatinder Kumar Anand</i>
48.	41/2017	Crl.A(S) 13/2023	Ved Parkash	<i>CPO Jatinder Kumar Anand</i>
49.	07/14	CrlA(S) 14/2023	Deepak Sharma	<i>CPO Jatinder Kumar Anand</i>
50.	05/07 P/s VOJ	Crl.A(S) 17/23	Nasir Khan	<i>CPO Jatinder Kumar Anand</i>
51.	27/06	6/11	Bharat Bushan V/S State	<i>CPO Jatinder Kumar Anand</i>
52.	26/97 P/S VOJ	30/11	Vijay Kumar Gupta V/S State	<i>CPO Jatinder Kumar Anand</i>
53.	21/06	Cr. LP(S) 09/2021	ACB v/s Kartar Singh	<i>SrPO Vishwa jeet Singh</i>

S.No	FIR No	WP No	Title of the case	OIC Nominated..
1	14/2005	Cr. Rev. 01/14	State V/S Aziza & Ors.	<i>CPO Jatinder Kumar Anand</i>

2	08/12	Cr.Rev-05/15	Hanho Yoon and others V/S State through VOJ	<i>CPO Jatinder Kumar Anand</i>
3	10/05	10/2019	State v/s Thakur Dass Sharma & ors	<i>CPO Jatinder Kumar Anand</i>
4	CrI.R. 32/21	CrI.R. 32/21	Khalid Abdullah Shah v/s UT of J&K through Director ACB	<i>CPO Jatinder Kumar Anand</i>
5	04/08	CrI.R 8/22	Raghubir Singh	<i>CPO Jatinder Kumar Anand</i>
6	33/14	CrI.R 38/2022	Dalip thusu	<i>CPO Jatinder Kumar Anand</i>
7	14/10	CrI.R 06/23	ACB v/s Parveen Pandoh	<i>CPO Jatinder Kumar Anand</i>
8	30/14	CrI.R 11/23	Harmeet Singh	<i>CPO Jatinder Kumar Anand</i>
9	21/14	CrI.R 39/23	ACB v/s Ravinder kumar Mahajan	<i>CPO Jatinder Kumar Anand</i>
10	9/16	CrI.R 52/23	ACB v/s Tarsem La and anrs.	<i>CPO Jatinder Kumar Anand</i>
11	2/16	CrI.R 68/23	ACB v/s charanjit singh	<i>-CPO Jatinder Kumar Anand</i>
12	16/16	CrI.R /23	ACB v/s Sanjay Sharma	<i>CPO Jatinder Kumar Anand</i>
13	19/2001 VOK	CrI.R 26/23	ACB v/s Pran Nath	<i>CPO Jatinder Kumar Anand</i>
14	17/13	CrI.R 30/21	Lakhdeep singh v/s UT of J&K	<i>SrPO Vishwajeet Singh</i>
15	3/20	CrI.R 67/23	Balbir singh v/s UT of J&K.	<i>SrPO Vishwajeet Singh</i>
16	19/2018	CrI.R 02/23	ACB v/s Mohd Aslam	<i>CPO Anshuman Dubey</i>
17	Review	RP(SWP) 64/23	UT v/s Pranav Gandotra	<i>CPO Anshuman Dubey</i>
18	09/06	CrI.A 11/21	Dinesh Sharma	<i>SrPO Vishwajeet Singh</i>

S.No	Case No.	Reference	SWP No.	Title	OIC Nominated.
1	58/91		378/04	Rashpal Singh V/S State	CPO Jatinder Kumar Anand
2	09/86		835/08	Abdul Majid V/S State & ors.	-CPO Jatinder Kumar Anand
3	2/14		860/2010	Mohd Bashir v/s state & ors.	-CPO Jatinder Kumar Anand-
5			829/2010	Jagdev Singh V/S State & ors.	CPO Jatinder Kumar Anand
6			830/2010	Isher Dass v/s state & ors.	CPO Jatinder Kumar Anand
7			963/12	Inderjit Kour v/s state th. Tourism and ors Vigilance organisation resp. No. 08	-CPO Jatinder Kumar Anand
8			1194/14	Dr. R.P.Singh v/s State	CPO Jatinder Kumar Anand
9	Veri. No.		756/15	Prof. S. K. Bhalla Vs State & Ors.	CPO Jatinder Kumar Anand
10			933/2015	Ankur Sharma V/S Staate of J&K and others.	CPO Jatinder Kumar Anand
11	Verification		591/17	Jammu University Jammu v/s state	CPO Jatinder Kumar Anand
12	07/11		528/17	Mehak Anand and ors v/s state	CPO Jatinder Kumar Anand
13			1683/17	Sanjeev kumar v/s state	-CPO Jatinder Kumar Anand
14	21/16 VOJ		1933/17	Sanjeev Kumar Nagpal v/s state th. Com. Secy housing & urban development, JMC, Municipal Commissioner ser.	-CPO Jatinder Kumar Anand

			Town planner, VOJ	
15		WP(C) 1809/20	Pawan kumar jain	-CPO Jatinder Kumar Anand
16		WP(C) 828/2020	Rajinder Singh Jamwal	CPO Jatinder Kumar Anand
17		WP (C) 81/2021	Badar Din Bhat	CPO Jatinder Kumar Anand
18	05/21	W) (C) 587/21	Abdul Hamid & ors v/s UT of J&K through SSP ACB	CPO Jatinder Kumar Anand-
19		WP(C) 1095/21	Inhabitants of Village Badgal Kurd	CPO Jatinder Kumar Anand
20	31/15	WP(C) 1687/21	Mohd Ashraf Sheikh	CPO Jatinder Kumar Anand
21	Very 25/16 ACBJ	WP(C) 2300/21	Mohd Saqab	-CPO Jatinder Kumar Anand
22	verification	WP(C) 1822/22	Sumeet Kumar Puri	-CPO Jatinder Kumar Anand
23	2/22 ACBJ	WP(C) 2788/22	Rohit Sharma	-CPO Jatinder Kumar Anand
24	01/2017 VOJ	WP(C) 597/23	Sarbjit Singh	CPO Jatinder Kumar Anand
25	28/97	2883/01	M.L Bhardawaj V/S State	-CPO Jatinder Kumar Anand
26	2072/17	2072/17	Talib Hussain v/s SVC	SrPo Vishwajeet Singh
27	01/2020	WP(C) 2035/21	Rakesh Kumar Pargal	SrPo Vishwajeet Singh
28	Veri. 18/21 UR	WP(C) 1529/22	Chaman deep	SrPo Vishwajeet Singh
29	OWP NO. 1065/16	1065/16	Mohd Rafiq v/s state th. Forest deptt.	CPO Anshuman Dubey

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30.	Veri. 3/13	2480/18	Muzammal Hussain Shah	CPO Anshuman Dubey
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S.No	Case Reference No.	561-A No.	Title	OIC Nominated.
1	03/07	370/13	Alla ud Din choudhary	CPO Jatinder Kumar Anand
2	3/2007 P/S VOJ	372/13,	Davinder Kumar	- CPO Jatinder Kumar Anand
3	3/2007 /S VOJ	373/13,	Davinder Kumar	CPO Jatinder Kumar Anand
4		416/13	Suraj Prakash Bamotra V/S State & others.	- CPO Jatinder Kumar Anand
5	30/10	385/15	Krishan Gopal Singh & Ors Vs State through VOJ	- CPO Jatinder Kumar Anand
6	30/10	402/15	Raj Kumar Gupta & Ors Vs State through VOJ	CPO Jatinder Kumar Anand
7	30/10	478/15	Mustaq Ahmed Malik Vs State through VOJ	CPO Jatinder Kumar Anand
8		488/2015	Anil Kumar Vs State and ors.	CPO Jatinder Kumar Anand
9	41/2015	58/2016	Mohinder Singh & anr. V/s State through VOJ and anr.	- CPO Jatinder Kumar Anand
10	08/14	409/18	Faqir Chand Bhagat	CPO Jatinder Kumar Anand
11	23/2011	804/18	Riaz Ahmed Malik	- CPO Jatinder Kumar Anand
12	14/13	318/19	S.P.Bhatti v/s state	- CPO Jatinder Kumar Anand

13	07/11	309/19	Bhola Nath v/s state	CPO Jatinder Kumar Anand
14	14/13	334/19	Sewa Ram and anr	CPO Jatinder Kumar Anand
15	18/15	448/19	Subash Chander	CPO Jatinder Kumar Anand
16	09/14	CRM(M) 240/20	Pawan Shastri v/s state	CPO Jatinder Kumar Anand
17	10/2020	CRM(M) 351/20	Ashok Kumar Gandotra and ors	CPO Jatinder Kumar Anand
18	13/2020	CRM(M) 306/2020	Shiv Kumar Gupta	CPO Jatinder Kumar Anand
19	21/03	CRM(M) 439/20	Raj Daluja	- CPO Jatinder Kumar Anand
20	08/2021	CRM(M) 271/2021	Bal Krishen	- CPO Jatinder Kumar Anand
21	15/2017	CRM(M) 205/21	Anil John	CPO Jatinder Kumar Anand
22	27/11	607/21	Fida Hussain	CPO Jatinder Kumar Anand
23	15/10	CRM(M) 524/21	Kamal Singh	CPO Jatinder Kumar Anand
24	16/2017	CRM(M) 89/2022	Anil John	- CPO Jatinder Kumar Anand
25	04/2022	CRM(M) 128/2022	Satish Bhagat	CPO Jatinder Kumar Anand
26	01/2022	CRM(M) 112/2022	Shahid Buch	CPO Jatinder Kumar Anand
27	14/20	CRM(M) 184/22	Raghubir chand	- CPO Jatinder Kumar Anand
28	complaint	CRM(M) 244/22	Manzoor hussain	- CPO Jatinder Kumar Anand

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29	14/20	CRM(M) 277/2022	Ravinder Sharma	- CPO Jatinder Kumar Anand
30	14/20	CRM(M) 394/22	Sanjeev Kumar	- CPO Jatinder Kumar Anand
31	03/14	CRM(M) 327/22	Abdul Qayum Sheikh	- CPO Jatinder Kumar Anand
32	14/07	CRM(M) 441/22	Nazir Ahmed Choudhary	- CPO Jatinder Kumar Anand
33	28/19	CRM(M) 598/22	Rattan Lal Ticku	- CPO Jatinder Kumar Anand
34	09/11 VOJ	CRM(M) 764/22	Sita Ram Sharma	- CPO Jatinder Kumar Anand
35	04/07 VOJ	CRM(M) 210/23	Dr. Falendra K.Sudan	- CPO Jatinder Kumar Anand-
36	10/22 ACBJ	CRM(M) 215/23	Sham Lal	- CPO Jatinder Kumar Anand
37		CRM(M) 261/23	Raj Kumar Gupta	CPO Jatinder Kumar Anand
38	08/14	CRM(M) 272/23	Satpal Saini	- CPO Jatinder Kumar Anand
39	02/2014	CRM(M) 466/2023	Monish Bhatia	- CPO Jatinder Kumar Anand
40	02/2014	CRM(M) 494/2023	Naresh Kumar	- CPO Jatinder Kumar Anand
41	12/20 ACB	CRM(M) 484/2023	Sheikh Javid Ahmed	- CPO Jatinder Kumar Anand
42	6/23	CRM(M) 713/23	Ali Imran and anrs.	CPO Jatinder Kumar Anand-
43	Complaint 14/22	CRM(M) 816/23	Sham Lal	- CPO Jatinder Kumar Anand
44	16/16	CRM(M) 853/23	Rajinder singh	CPO Jatinder Kumar Anand

45	20/07	CRM(M) 893/23	Showkat Ali	CPO Jatinder Kumar Anand
46		1120/23	Mansi Dugal	CPO Jatinder Kumar Anand
47	9/11	CRM(M) 512/23	Jotinder Singh	CPO Jatinder Kumar Anand
48	22/2018	CRM(M) 457/19	Raman Uppal	SrPo Vishwajeet Singh
49	15/2019	CRM(M) 602/19	Dr. Rakesh Kumar Shan	SrPo Vishwajeet Singh
50	15/2019	CRM(M) 579/19	Dr. Abdul Kabir Dar	-SrPo Vishwajeet Singh
51	01/13	CRM(M) 743/21	Madan Mohan Gupta	-SrPo Vishwajeet Singh
52	6/13	CRM(M) 898/21	Jagtar Singh v/s ACB	-SrPo Vishwajeet Singh
53	33/17	CRM(M) 884/21	Mohd Saleem Bandey	SrPo Vishwajeet Singh
54	01/13	CRM(M) 40/22	Vijay Kumar Gandotra	-SrPo Vishwajeet Singh
55	19/12	CRM(M) 967/23	Abdul qayum	SrPo Vishwajeet Singh
56	01/2020	WPC NO. 290/2020	Deeraj pargal vs UT and others	SrPo Vishwajeet Singh
57	01/2020	WPC NO. 293/2020	Amit Mahajan and others VS UT and others	SrPo Vishwajeet Singh
58	12/2017	605/18	Girdhari Lal v/s state	CPO Anshuman Dubey
59	35/18	CRM(M) 325/21	Shashi Gandotra	CPO Anshuman Dubey
60	35/18	CRM(M) 327/21	Pooja Wattal	CPO Anshuman Dubey

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61	02/2021	CRM(M) 363/21	Mohd Rahid Malik	-CPO Anshuman Dubey
62	02/21	CRM(M) 231/22	Nutan Kumar Rasutra	CPO Anshuman Dubey
63	19/2014	390/2014	Suresh Kumar Rekhi V/S State & Ors.	CPO Mohammad Amir Almansoor
64	21/19	CRM(M) 313/21	Noor Alam	CPO Mohammad Amir Almansoor
65	27/2019	CRM(M) 124/2022	Kuldeep khajuria	-CPO Mohammad Amir Almansoor
66	03/22 Central	P/S CRM(M) 1012/22	M/S Confident Dental Equipments	CPO Mohammad Amir Almansoor
67	26/17 VOJ	CRM(M) 139/23	Pankaj Khajuria	CPO Mohammad Amir Almansoor
68	08/21 ACB	CRM(M) 480/2023	M/S Data Pro- Computer Pvt. Ltd.	CPO Mohammad Amir Almansoor
69	2/21 P/S Central	CRM(M) 925/23	Javed Ahmed	CPO Mohammad Amir Almansoor-
70	12/2008	142/2014	Mustaq Ahmad Dar V/S State & others.	CPO Rohit Gupta
71		CRM(M) 377/2020	Mohd Kukhtyar Zargar	-CPO Rohit Gupta
72	06/22 DKR	CRM(M) 29/23	Javeed kanth	-CPO Rohit Gupta
73	28/10	CRM(M) 471/2023	Ramesh Kumar Bhat	CPO Rohit Gupta

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S.No.	FIR	B.A.	Titled of the case	OIC Nominated.
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	No No	No		
1	01/2022	69/22	Shahid buch	CPO Jatinder Kumar Anand

S.No	PILs	Title	OIC Nominated.
1	WPILL No.09/2012 C/W WP(C) PIL 14/2020	Sheik Mohd Shafi and anr V/S U.O.I and ors. Court on its own motion	CPO Jatinder Kumar Anand
2	OWP 933/15	Ankur Sharma v/s state	-CPO Jatinder Kumar Anand

S.No.	Petition No	FIR/PE No.	Titled	OIC Nominated.
2.	PIL No. 159/2002 (SBG)	FIR No. 48/15, 52/15, 53/15, 54/15, 14/16 and 17/2015 P/S V OK now ACB	Syed TahirGeelani V/S State	CPO Riaz Ahmad Dar

S.No.	Petition No	FIR/PE No.	Titled	OIC Nominated.
2.	LPA No.17/2021 (SBG)	FIR No.01/2021 P/S ACB	Riyaz Ahmad DarKhan vs U T of J&K	CPO Riaz Ahmad Dar

S.No.	Petition No	FIR/PE No.	Titled	OIC Nominated.

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01	OWP No. 864/2006 (SBG)	Rafeeqe FIR No.21 /2001 P/S VOK no w ACB	state vs Mohammad Haf iz Rafeeqe	CPO Riaz Ahmad Dar
02	OWP No. 2201/17 (SBG)	12/11 P/S VOK	Zahoor Ahmad BhatVs s tate	CPO Riaz Ahmad Dar
03	OWP NO 363/18 (SBG)	PE No. 03/2015	Javid Ahmad Mir Vs stat e	CPO Riaz Ahmad Dar
04	OWP 901 /2018 (SBG)		Mohd. Shafi Khan V/s st ate	CPO Riaz Ahmad Dar
05	OWP NO 1601/18 (SBG)		Masood Ahmad Shah Vs state	CPO Riaz Ahmad Dar
06	OWP NO 165/2019 (SBG)	FIR No 69/10 P/S Genderbal	Gulzar Ahmad Pal	CPO Riaz Ahmad Dar
07	OWP No. 206/19 (SBG)	12/2011 P/S VOK	Gh.Mohd.Mirvs state	CPO Riaz Ahmad Dar
08	WP (C) N o. 3498/19 (SBG)	25/2018 P/S VOK	IshtiyakMehmoodvs sta te	CPO Riaz Ahmad Dar
09	WP (C) No. 743/2020. c/w OWP 749/06 (SBG)	25/2018 P/S ACB	NahidaParveenvs state	CPO Riaz Ahmad Dar
10	WP (C) N o. 1040/2020 (SBG)		MuzaffarMohidinvs stat e	CPO Riaz Ahmad Dar
11	WPC No. 2028/2020 (SBG)		Light way trading vs UT of J&K and others.	CPO Riaz Ahmad Dar

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12	WP(C) No .56/2021 (SBG)		BeighShameem Ahmad	CPO Riaz Ahmad Dar
13	WP (C) N o. 972/20 22 (SBG)		AltafHussainWani and o rs vs UT of J&K and othe rs.	CPO Riaz Ahmad Dar
14	WP (C) N o. 2030/2 022 (SBG)		Adnan Hassan Khan vs UT of J&K and others.	CPO Riaz Ahmad Dar
15	WP (C) N o.2060/2 022 (SBG)		IrtizaRasheedVs UT of J &K and ors.	CPO Riaz Ahmad Dar
16	WP (C) N o.2096/2 022 (SBG)		ZahidJeelaniWanivs UT of J&K and others	CPO Riaz Ahmad Dar
17	WP (C) N o. 2097/2 022 (SBG)		Mir Yaver Hayat vs UT o f J&K and ors.	CPO Riaz Ahmad Dar
18	WP (C) N o. 2333/2 022 (SBG)	FIR NO.23/2021 P /S ACB	Raja Ashraf Khan vs UT of J&K and others	CPO Riaz Ahmad Dar
19	WP (C) N o. 2577/2 022 (SBG)	PE No.18/2019 P/ S ACB	Himalayan Rolling Steel Industries Private Limit ed vs UT of J&K and oth ers	CPO Riaz Ahmad Dar
20	WP (C) N o. 2775/2 022 (SBG)	Veri- No.27/2014 P /S ACB	Shameem Ahmad Lehrw alvs UT of J&k and ors.	CPO Riaz Ahmad Dar
21	WP (C) N o.2898/2 022 (SBG)		Javid Ahmad Telivs UT o f J&K and ors.	CPO Riaz Ahmad Dar
22	WP (C) N o. 964/20 23 (SBG)	FIR No.14/2022 P /S ACB .	Mubshir Jan BhatVs UT of J&K and others	CPO Riaz Ahmad Dar
23	WP (C) N o.2594/2 023 (SBG/CBJ)	. FIR No. 10/2019, 01/2020 P/SACB	Zahoor Ahmad Bhat&ors vs UT of J&K and others	CPO Riaz Ahmad Dar

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24	OWP No. 1703/15 (APKS)	39/15 P/S VOK	AltafHussain Bhat V/s State	CPO Farooq Ahm ad Shagoo
25	OWP 170 2/2015 (APKS)	39/2015 P/S VOK	Fayaz Ahmad Malik.	CPO Farooq Ahm ad Shagoo
26	OWP No. 551/16 (APKS)	17/2006P/S VOK	Shamas-ud-din Koka v/ S State	CPO Farooq Ahm ad Shagoo
27	OWP No. 556/16 (APKS)	18/2006P/S VOK	Shamas-ud-din Koka v/ S State	CPO Farooq Ahm ad Shagoo
28	WP (C) N o. 1848/19 (APKS)		Ishita Food Products vs state	CPO Farooq Ahm ad Shagoo
29	WP (C) N o. 1881/19 (APKS)		Agro pure capital foods pvt.ltd. vs state	CPO Farooq Ahm ad Shagoo
30	WP(C) No 824/202 1 (APKS)	Veri-01/2017 P/S ACB	GhulamNabiReshi and o rsVs UT of J&K and othe rs	CPO Farooq Ahm ad Shagoo
31	WP(C)No. 2261/20 21 (APKS)	FIR No.21/2006 P/ S ACB	Nadeem-ul-HaqBanday and Anrvs UT of J&K an d others	CPO Farooq Ahm ad Shagoo
32	WPC No.1 370/202 2 (APKS)		M/S Khazar Agro IGC La ssiporaVs UT of J&K and others.	CPO Farooq Ahm ad Shagoo
33	WP (C) N o.819/20 23 (APKS)		M/S RaheeqInfratech Pr ivate Ltd .through Syed MujtabaRezvivs UT of J &K and ors.	CPO Farooq Ahm ad Shagoo
34	OWP No. 1403/14 (BKB)	42/07 P/S VOK	Reyaz Anwar Masoodi V /S State	CPO Fayaz Ahma d Shalbaf
35	OWP No. 317/201 6 (BKB)		Mohammad Nasir Khan V/S State	CPO Fayaz Ahma d Shalbaf

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36	OWP NO. 1162/2018 (BKB)	FIR No.10/2013 P/S VOK	Ghulam Mohammad Rat her vs state	CPO Fayaz Ahma d Shalbaf
37	WP (C) No. 2579/19 (BKB)	13/11 P/S VOK	Mohd.ShafiBhatvs state.	CPO Fayaz Ahma d Shalbaf
38	WP(C) No. 1043/2021 (BKB)		M/S Dar Canteen Vs UT of J&K and others	CPO Fayaz Ahma d Shalbaf
39	WP (C) No. 274/2022 (BKB)	FIR No.43/2000 P/S VOK now ACB	Anil John vs UT of J&K and others	CPO Fayaz Ahma d Shalbaf
40	WP (C) No. 2363/2022 (BKB)	Veri- NO.06/2022 P/S ACB	Mohammad Shafi Rathe r vs UT of J&K and others	CPO Fayaz Ahma d Shalbaf
41	WP (C) No. 912/2023 (BKB)	FIR No. 03/2023 P/S ACB .	Mubashir Jan Bhatvs UT of J&K and ors.	CPO Fayaz Ahma d Shalbaf
42	WP (C) No. 1056/2023 (BKB)	FIR No. 41/2014 P/S ACB .	Danish Ashraf Ganievs UT of J&K and ors.	CPO Fayaz Ahma d Shalbaf
43	WP (C) No. 2850/2023 (APKS)	FIR No.31/2014) P/S ACB,	Mohammad Shafi Dar vs UT of J&K and ors.	CPO Farooq Ahm ad Shagoo
44	OWP No. 191/2017 (pertains to CVC)	Comp. 93/2016	Waheedul Rehman V/S State	CPO Riaz Ahmad Dar
45	OWP No. 271/2019 (CBJ)		M/S Samzan vs state	CPO Farooq Ah mad Shagoo

S.No.	Petition No	FIR/PE No.	Titled	OIC Nominated.
01	CONCR No. 38/18 (SBG)	12/2011 P/S VOK	State vs Gh.Mohd.Mi r	CPO Riaz Ahm ad Dar
02	CrI R No.29/2022 (SBG)	FIR NO.29/2018	UT of J&K through SP ACB Vs Mohammad Haneef Lone.	CPO Riaz Ahm ad Dar

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03	CrI R No.34/2023 (APKS)	FIR No. 16/2009 P/S ACB(South.)	SSP Anti- Corruption Bureau vs Ghulam Hassan Rather and ors.	CPO Farooq Ahmad Shagoo
04	CrI R No. 23/2020 (BKB)	19/2013 P/S VOK	State vs Ashiq Ali Khan	CPO Fayaz Ahmad Shalbaf
05	CrIR NO.16/2020 (BKB)	29/2010 P/S ACB	State vs Mohammad Abbas Dar.	CPO Fayaz Ahmad Shalbaf
06	CrIR NO.18/2020 (BKB)	24/2012 P/S ACB	State vs Nazir Ahmad Wani.	CPO Fayaz Ahmad Shalbaf
07	CrI R No. 39/2022 (BKB)	FIR No. 117/05	titled UT of J&K through P/S ACB Vs Ghulam Mohammad Brakboo	CPO Fayaz Ahmad Shalbaf
08	CrI R No.03/2023 (BKB)	FIR No.15/2013 P/S ACB (BKB)	SSP ACB Vs Abdul Rashid Shah and ors	CPO Fayaz Ahmad Shalbaf
09	CrI R No. 11/2023 (BKB)	FIR NO.21/2012 P/S ACB. (BKB)	UT of J&K through SHO P/S ACB Baramulla vs Ishfaq Ahmad Zargar and ors	CPO Fayaz Ahmad Shalbaf
10	CrI R No. 12/2023 (BKB)	FIR NO.41/2006 P/S ACB. (BKB)	UT of J&K through SHO P/S ACB Baramulla vs Abdul Aziz Kashmiri and ors.	CPO Fayaz Ahmad Shalbaf
11	CrI R No.41/2023 (BKB)	FIR NO. 10/2013 P/S ACB (BKB)	UT through Anti Corruption Bureau Vs Abdul Rashid Rather and Anr.	CPO Fayaz Ahmad Shalbaf

S.No.	Petition No	FIR/PE No.	Titled	OIC Nominated.
2.	CRMC No. 76/17 (SBG)	25/2011 P/S VOK	Bashir Ahmad Mir V/S State	CPO Riaz Ahmad Dar
3.	CRMC No. 27/2018 (SBG)	25/11 P/S VOK	Tej Krishan Sadhu Vs State	CPO Riaz Ahmad Dar
4.	CRMC No. 120/2018 (SBG)	38/2010 P/S VOK	Farooq Ahmad Ganie Vs state	CPO Riaz Ahmad Dar

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5.	CRMC No. 323/2018 (SBG)	25/2018 P/S VOK	Ab.MajeedBhatVs state	CPO Riaz Ahmad Dar
6.	CRMC No. 23/19 (SBG)	02/2019 P/S ACB	Mohd.Bashirvs state	CPO Riaz Ahmad Dar
7.	CRMC No. 70/2019 (SBG)	25/2018 P/S VOK	Altaf Ahmad Sofi vs state	CPO Riaz Ahmad Dar
8.	CRM(M) 28/2021 (SBG)	FIR No.48/2015 P/S ACB	Tahir Mir and another vs UT of J&K	CPO Riaz Ahmad Dar
9.	CRM (M) No.43/2021 (SBG)	FIR No.18/2020	Tariq Ahmad Ganjevs UT of J&K	CPO Riaz Ahmad Dar
10.	CRM(M) No.174/2021 (SBG)	FIR No.13/2020 P/S ACB	Shameem Ahmad Laharwalvs UT of J&K and others	CPO Riaz Ahmad Dar
11.	CRM(M) No. 193/2021 (SBG)	FIR No.53/2015 P/S ACB	Shah Skindar Khan vs UT of J&K and others	CPO Riaz Ahmad Dar
12.	CRM (M)No. 455/2021 (SBG)	FIR No.47/2015 P/S ACB	MehmoodaAkhter vs UT of J&K	CPO Riaz Ahmad Dar
13.	CRM(M) No. 460/2021 (SBG)	FIR No.31/2018 P/S ACB.	Mohammad Amin Shah and ors V/S ACB Kashmir	CPO Riaz Ahmad Dar
14.	CRM(M) No. 19/2022 (SBG)	FIR No. 25/2018 P/S ACB	UT of J&K through SSP ACB vs Abdul MajeedBhat	CPO Riaz Ahmad Dar
15.	CRM (M) No.147/2022 (SBG)	FIR NO. 17/2019 P/S ACB	Anis Mohammad Rawthervs UT of J&K	CPO Anshuman Dubey
16.	CRM (M) No.379/2022 (SBG)	FIR No. 13/2015	Mushtaq Ahmad Dar Vs UT of J&K	CPO Riaz Ahmad Dar
17.	CRM (M) No. 405/2022 (SBG)	FIR NO. 19/2008	Abdul GaniHajam vs UT of J&K & ors	CPO Riaz Ahmad Dar
18.	CRM (M) No. 450/2022 (SBG/CBJ)	FIR No.16/2019 P/S ACB	Raj Singh Gehlot vs UT of J&K and others.	CPO Riaz Ahmad Dar
19.	CRM (M) No.504/2022 (SBG/CBJ)	FIR No.15/2019 P/S ACB	Raj Singh Gehlot vs UT of J&K and others	CPO Riaz Ahmad Dar
20.	CRM (M) No.115/2023 (SBG)	FIR No.29/2022	Younus Ahmad Bangoovs UT of J&K and	CPO Riaz Ahmad Dar
21.	CRM (M) 252/2023 (SBG)	FIR No. 10/2020 P/S ACB	Rafeeq Ahmad Shah V/S UT of J&K,	CPO Riaz Ahmad Dar

22.	CRM (M) No.295 /2023 (SBG)	FIR NO.28/2019)	Noor Mohammad Wanivs UT of J&K and others	CPO Riaz Ahma d Dar
23.	CRM(M) No.527/2023 (SBG)	Veri- No.75/2021 P/S ACB .	Bilques Mir vs AC B	CPO Riaz Ahma d Dar
24.	CRM(M) No.537/2023 (SBG)	FIR No. 09/2023 P/S ACB .	Muzafar Ahmad Sheikh vs UT of J &K	CPO Riaz Ahma d Dar
25.	CRM (M) No.596 /2023 (SBG)	FIR No. 09/2023 P/S ACB .	TahirFirdousSha walvs UT of J&K and ors.	CPO Riaz Ahma d Dar
26.	CRM (M) No.652 /2023 (SBG)	. FIR No.23/2023 P/S ACB .	Bilques Mir Vs UT of J&K and oth ers	CPO Riaz Ahma d Dar
27.	CRM (M) No.679 /2023 (SBG)	FIR No. 184,185 P/S GBL & 24/19 P/S ACB.	AshiqHussain Mir Vs UT of J&K and d others.	CPO Riaz Ahma d Dar
28.	CRM (M) No.692 /2023 (SBG)	FIR No.09/2023) P/S ACB SBG.	Farooq Ahmad M ir vs UT of J&K a nd ors.	CPO Riaz Ahma d Dar
29.	CRM (M) No.765 /2023 (SBG).	FIR No.19/2023 P/S ACB	JamsheedRasool Chaudharyvs UT of J&K and ors.	CPO Riaz Ahmad Da r
30.	CRMC No. 179/2018 C/W OWP 1138/2018 (APKS)	28/2010 P/S VOK	Dr.WaseemQura shiVs state	CPO Farooq Ahmad Shagoo
31.	CRMC No. 405/2018 (APKS)	13/2012 P/S VOK	Mushtaq Ah. Bagardvs state	CPO Farooq Ah mad Shagoo
32.	CRM (M) NO.140 /2020 (APKS)	03/2020 P/S VO K	LaiqParvaizvs st ate	CPO Farooq Ah mad Shagoo
33.	CRM (M) NO.150 /2020 (APKS)	29/12,09/2017 P /S VOK	Mohd.AshrafParr ayvs state	CPO Farooq Ah mad Shagoo
34.	CRM(M) No.64/2021 (APKS)	FIR No.10/1993	J&K Bank vs UT of J&K	CPO Farooq Ah mad Shagoo
35.	CRM (M) No.74/2022 (APKS)	FIR No.29/2015 P/S ACB.	Mohammad Huss ain Mir vs UT of J &K through Direc tor ACB	CPO Farooq Ah mad Shagoo
36.	CRM (M) No.135 /2022 (APKS)	FIR No.04/2020	GhulamNabi Sha h vs UT through SSP ACB	CPO Farooq Ah mad Shagoo
37.	CRM(M) No.251/2022 (APKS)	FIR No. 29/2015 P/S ACB	Iftikhar-ul- Huss ainvs UT of J&K	CPO Farooq Ah mad Shagoo

38.	CRM (M) No.615 /2022 (APKS)	FIR No.30/2012 P/S ACB.	Shanaz Ahmad Dar vs UT of J&K and ors.	CPO Farooq Ahmad Shagoo
39.	CRM (M) No. 197 /2023 (APKS)	FIR No.04/2021 P/S ACB .	titled Asif Amin Chalkoo and ors vs UT of J&	CPO Farooq Ahmad Shagoo
40.	CRM (M) No.280 /2023 (APKS)	FIR No. 37/2010 P/S ACB)	Krishan Narayan Koul vs UT of J&K	CPO Farooq Ahmad Shagoo
41.	CRM (M) No.314 /2023 (APKS)	FIR No. 40/2000 P/S VOK now ACB.	Ghulam Rasool Basha vs UT of J&K and ors	CPO Farooq Ahmad Shagoo
42.	CRMC No. 155/17 (BKB)	12/2010 P/S VOK	Ghulam Mohi-ud-Din Rather V/S State	CPO Fayaz Ahmad Shalbaf
43.	CRMC No. 169/17 (BKB)	11/2010 P/S VOK	Ghulam Hassan Ganie V/S State	CPO Fayaz Ahmad Shalbaf
44.	CRMC No. 24/2018 (BKB)	13/2010 P/S VOK	Gh. Rasool Najar V/s state	CPO Fayaz Ahmad Shalbaf
45.	CRMC No. 53/2019 (BKB)	26/2014 P/S VOK	Dr.Fayaz Ah.Banday	CPO Fayaz Ahmad Shalbaf
46.	CRM (M) NO.235 /2020 (BKB)	37/2014 P/S ACB	Nazir Ahmad Mir vs UT of J&K.	CPO Fayaz Ahmad Shalbaf
47.	CRM (M) No. 213/2021 (BKB)	FIR No.08/2017 P/S ACB	Nisar Ahmad Yattoo vs UT of J&K	CPO Fayaz Ahmad Shalbaf
48.	CRM (M) No. 255/2021 (BKB)	FIR No.08/2009 P/S ACB	CBI vs Anti- corruption Bureau	CPO Fayaz Ahmad Shalbaf
49.	CRM (M) No.273 /2021 (BKB)	FIR No.09/2021 P/S ACB (BKBG)	Khursheed Ahmad Kannav vs UT of J&K	CPO Fayaz Ahmad Shalbaf
50.	CRM (M) No.37/2022 (BKB)	FIR No.15/2013 P/S ACB	Shabir Ahmad Bhat and ors vs UT of J&K through Anti corruption Bureau	CPO Fayaz Ahmad Shalbaf
51.	CRM (M) No.132 /2022 (BKB)	FIR No.05/2020 P/S ACB.	Mohammad Shafiq Rather vs UT of J&K through Director Anti Corruption Bureau	CPO Fayaz Ahmad Shalbaf
52.	CRM (M) No.311 /2022 (BKB)	FIR NO.14/2022	Bashir Ahmad Dar vs UT of J&K	CPO Fayaz Ahmad Shalbaf
53.	CRM (M) No.62/2023 (BKB)	FIR No. 15/2013 P/S ACB .	Sajad Ahmad Shah and ors vs UT of J&K and ors.	CPO Fayaz Ahmad Shalbaf
54.	CRM (M) No.118 /2023 (BKB)		Altaf Hussain Magray vs UT of J&K and ors.	CPO Fayaz Ahmad Shalbaf

55.	CRM (M) No.409 /2023 (BKB)	Veri-09/2022 ()	Dr. Sheeba Inaya vs UT of J&K and others.	CPO Fayaz Ahmad Shalbf
56.	CRM (M) No.449 /2023 (BKB)	FIR No. 11/2010)	Ghulam Hassan Ganievs Police Station Vigilance Organization	CPO Fayaz Ahmad Shalbf
57.	CRM (M) No.499 /2023 (BKB)	FIR No. 12/2010 P/S ACB	Ghulam Mohidin Rather vs UT of J&K and others	CPO Fayaz Ahmad Shalbf
58.	CRM (M) No.653 /2023 (BKB)	FIR No.11/2010 P/S ACB	Farooq Ahmad Wani & ors Vs UT of J&K and others. FIR No.11	CPO Fayaz Ahmad Shalbf
59.	CRM (M) No. 186 /2022 (CBJ)	Veri-15/2018 P/S ACB.	M/S ESS Enterprises and Electronic vs UT of J&K and others.	CPO Mohammad Amir Al Mansoor
60.	CRM (M) No.234 /2023 (CBJ)	FIR No. 15/2019 P/S ACB	Sheela Gehlot vs UT of J&K and others	CPO Mohammad Amir Al Mansoor
61.	CRM (M) No.235 /2023 (CBJ)	FIR No. 15/2019 P/S ACB	Madhu Bakshi vs UT of J&K and others	CPO Mohammad Amir Al Mansoor
62.	CRM (M) No.236 /2023 (CBJ)	FIR No. 15/2019 P/S ACB	Mohn Singh vs UT of J&K and others	CPO Mohammad Amir Al Mansoor

S.No.	Cr.Appeal No.	FIR/PE No.	Titled	OIC Noninated.
01	Cr. Appeal No. 06/04 (SBG)	40/86 P/S VOK	Mohd. Shaban Wani V/S State	CPO Riaz Ahmad Dar
02	Cr. Appeal No. 04/2006 (SBG)	44/1998 P/S VOK	Dr. Gh Hassan Mir V/s State	CPO Riaz Ahmad Dar
03	Cr. Appeal No. 03/08 (SBG)	80/99 P/S VOK (P.E. No. KNG 59/98	Gh. Rasool Ganie V /S State	CPO Riaz Ahmad Dar

04	CrI A (S) No. 08/2020. (Cr,Ref.46/05) (SBG)	48/88 P/s V OK	State V/S R.K. Sur i	CPO Riaz Ahmad Dar
05	Cr. Appeal No . 17/14 (SBG)	24/2006 P/S VOK	Mohd. Abdullah Ge elani V/S State	CPO Riaz Ahmad Dar
06	Cr. Appeal No. 07/15 (SBG)	10/2005 P/S VOK	Mohd. Subhan Shah V/S State	CPO Riaz Ahmad Dar
07	Cr. Appeal No. 14/16 (SBG)	45/2006 P/S VOK	Mohammad Amin Bhat V/S State	CPO Riaz Ahmad Dar
08	Cr. Appeal 08/ 2017 (SBG)	32/2005 P/S VOK	Mohammad Ashraf Khan V/S State	CPO Riaz Ahmad Dar
09	Cr. Appeal 15/2017 (SBG)	22/2009 P/S VOK	Mohd. Sadiq Raina VS State	CPO Riaz Ahmad Dar
10	CrIA (S) No.01 /2020 (SBG)	No.08/08 P/ S ACB	Filil-ur-Rehmanvss tae	CPO Riaz Ahmad Dar
11	CrIA (S) 04/20 22 (SBG)	FIR No.02/2 005 P/S ACB	Mohammad Amin Baba vs UT of J&K and others	CPO Riaz Ahmad Dar
12	CrIA (S) No.01 /2023 (SBG)	FIR No.29/2 008	Ahmad Sofivs UT o f J&K	CPO Riaz Ahmad Dar
13	Cr. Appeal No. 03/05 (APKS)	21/92 P/S V OK	Gh. Mohd. Ganie V /S State	CPO Farooq Ahmad Shago o
14	Cr. Appeal No. 13/06 (APKS)	38/96 P/S V OK	Gh. QadirWani V/S State	CPO Farooq Ahmad Shago o
15	Cr. Appeal No. 06/09 (APKS)	48/99 P/S V OK	Gh.MohidinSofi V/ S State	CPO Farooq Ahmad Shago o

16	Cr. Appeal No. 07/09 (APKS)	48/99 P/S V OK	Gh. Nabi Sheikh V /S State	CPO Farooq Ahmad Shago o
17	Cr. Appeal No. 08/09 (APKS)	48/99 P/S V OK	Ab. MajidWani and others V/S State	CPO Farooq Ahmad Shago o
18	Cr. Appeal No. 09/09 (APKS)	48/99 P/S V OK	Ab. GaniHurra V/S State	CPO Farooq Ahmad Shago o
19	Cr. Appeal No. 15/09 (APKS)	50/2000 P/S VOK	Bashir Ahmed Bha t V/S State	CPO Farooq Ahmad Shago o
20	Cr. Appeal No. 01/12 (APKS)	101/92 P/S VOK	Mohd. Muzaffar M alik V/S State	CPO Farooq Ahmad Shago o
21	Cr. Appeal No . 19/14 (APKS)	25/2006 P/S VOK	Bashir Ahmed Shei kh V/S State	CPO Farooq Ahmad Shago o
22	Cr. Appeal No. 11/15 (APKS)	51/2006 P/S VOK	Firdous Ahmed Bh at V/S State	CPO Farooq Ahmad Shago o
23	Cr. Appeal No. 15/15 (APKS)	26/09 P/S VOK	Mansoor Ahmed Malik V/S State	CPO Farooq Ahmad Shago o
24	Cr. Appeal 17/ 15 (APKS)	105/97 P/S VOK	Shahnaza and oth ers V/S State	CPO Farooq Ahmad Shago o
25	Cr. Appeal 40/ 2018 (APKS)	31/2006 P/S VOK	Ab.MajeedWanivs state	CPO Farooq Ahmad Shago o
26	CRA No. 43/20 18 (APKS)	21/2007	Gh Mehdi Pandith V/S State	CPO Farooq Ahmad Shago o

27	Cr.Appeal 51/2018 (APKS)	15/2009 P/S VOK	Shafat-ul-Rehman vs state	CPO Farooq Ahmad Shago o
28	CrIA (S) No.08 /2022 (APKS)	FIR No. APK S.	Abdul Aziz Wagay vs SSP ACB	CPO Farooq Ahmad Shago o
29	Cr.Appeal 08/2019 (BKB)	18/2004 P/S VOK	Shah Lateefvs stat e	CPO Fayaz Ahmad Sh albaf
30	CrIA (S) No.03 /2019 (BKB)	04/1998 P/S VOK	Ab.Samad Khan vs state	CPO Fayaz Ahmad Sh albaf
31	Cr. Appeal No. 19/09 (BKB)	65/98 P/S V OK	Mohd. Afzal Khan V/S State	CPO Fayaz Ahmad Sh albaf
32	Cr. Appeal No. 04/12 (BKB)	15/03 P/S V OK	Nazir Ahmed Lone V/S State	CPO Fayaz Ahmad Sh albaf
33	Cr. Appeal No . 15/13 (BKB)	18/02 P/ S V OK	Mushtaq Ahmed W ani V/S State	CPO Fayaz Ahmad Sh albaf

S.No.	Petition N o	FIR/PE No.	Titled	OIC Nominated
2.	CRAA No.01/201 0 (SBG)	28/1995 P/ S ACB.	State vs Mohammad Asi amWani	CPO Riaz Ahmad Dar
3.	CRAA No. 26/2017. (SBG)	10/20s06 P /S VOK	State V/S Mohammad Y aqoobBhat	CPO

				Riaz Ahmad Dar
4.	CrIA (AS) No. 06/2021 (SBG)	09/2005 P/S VOK	State vs Mohammad Jamal Magray	CPO Riaz Ahmad Dar
5.	CRAA No. 16/2018 (SBG)	14/2007 P/S VOK	State V/S Mohammad Ismail Khan and another	CPO Riaz Ahmad Dar
6.	CRAA No. 03/2018 (SBG)	24/2005 P/S VOK	State V/S Masood Ahmad Gangoo	CPO Riaz Ahmad Dar
7.	PERCR No.02/2018 (SBG)	41/2005 P/S VOK.	State through SSP VOK V/S Umer-ud-din Chohan	CPO Riaz Ahmad Dar
8.	CrIA (AS) No. 11/2020. (SBG)	30/2006 P/S VOK	State through SSP VOK V/S Mohd. Ismail Gojri	CPO Riaz Ahmad Dar
9.	CRLA(AS) No. 12/2020 (SBG)	08/2005 P/S ACB	UT of J&K vs Mehraj-din-Kalla	CPO Riaz Ahmad Dar
10.	CRLA(AS) No.18/2020 (SBG)	FIR No.29/1985 P/S A CB.	State vs Muzaffar Hamdani	CPO Riaz Ahmad Dar
11.	CrIA (AS) No. 20/2021 (SBG)	FIR No.16/1999 P/S A CB	UT Of J&K through SSP ACB vs Ahmadullah Shah	CPO Riaz Ahmad Dar
12.	CrIA (AS) No.21/2021 (SBG)	FIR No. 19/2009 P/S A CB	UT of J&K through SSP ACB Vs GhulamHyderBhatt	CPO Riaz Ahmad Dar
13.	CrIA(AS) No.15/2022 (SBG)	FIR No.33/2010 P/S A CB	titled UT of J&K through SSP ACB vs Ghulam Hassan Kamal	CPO Riaz Ahmad Dar
14.	CrIA(AS) No.32/2022 (SBG)	FIR No.16/2008 P/S A CB	ACB vs Karamjeet Singh	CPO Riaz Ahmad Dar

15.	CrIA(AS) No.09/2023 (SBG)	FIR No.28/2009 P/S VOK now ACB.	UT of J&K through SSP ACB Kashmir vs Abdul Qayoom Dar	CPO Riaz Ahmad Dar
16.	CONCR No. 01/2019 (APKS)	06/2007 P/S VOK	State Vs Gh.Mohidin Bhat	CPO Farooq Ahmad Shagoo
17.	CRLA(AS) No. 7/2020 (APKS)	09/2006 P/S ACB	State vs Bashir Ah. Bhat	CPO Farooq Ahmad Shagoo
18.	CRAA No. 06/2019 (APKS)	24/1995 P/S VOK	State vs Gh.Mohd.Wani	CPO Farooq Ahmad Shagoo
19.	CrIA (AS) No.19/2021 (APKS)	FIR No.08/2007 P/S ACB	UT of J&K vs Mohammad Shaban Sofi and ors	CPO Farooq Ahmad Shagoo
20.	CrIA (AS) No. 02/2023 (APKS)	FIR No.21/2010	UT of J&K through SSP ACB vs Tariq Irshad Handoo	CPO Farooq Ahmad Shagoo
21.	CrIA (AS) No.14/2023 (APKS)	FIR No. 10/2010 P/S ACB.	SSP Anti- Corruption Bureau vs Noor-u-din Chohan.	CPO Farooq Ahmad Shagoo
22.	CrIA (AS) No.22/2023 (BKB)	FIR No.03/2008 P/S ACB.	UT of J&K vs Mohd. Maqbool Mir.	CPO Fayaz Ahmad Shalbaf
23.	CrIA (AS) No.32/2023 (BKB)	FIR No.15/2006 P/S ACB.	UT of J&K vs Dara Singh and another	CPO Fayaz Ahmad Shalbaf
24.	CrIA (AS) No. 09/2020. (BKB)	11/2006 P/S VOK	State through SSP VOK V/S Mushtaq Ahmad Kaloo	CPO Fayaz Ahmad Shalbaf
25.	CrIA (AS) No.17/2021 (BKB)	FIR No.42/2005 P/S ACB	UT of J&K through SSP ACB Vs Mushtaq Ahmad Khan	CPO Fayaz Ahmad Shalbaf

S. No.	Petition No.	FIR/PE No.	Titled	OIC Nominated
01	WP(C) 1288/2021 (SBG)		Ghulam Ahmad Ganievs UT of J &K and others	CPO Riaz Ahmad Dar
02	SWP No.1089 /17 (SBG)		Syed Shakeel-ur-Rehman V/s State	CPO Riaz Ahmad Dar

S.No.	Petition No.	FIR/PE No.	Titled	OIC Nominated
	SWP 2619/13 (SBG) TA NO. 246/22		Gh.Mohd. Lone vs state	CPO Riaz Ahmad Dar
	SWP 2620/13 (SBG) TA NO. 187/22		Nazir Ahmad Dar vs state	CPO Riaz Ahmad Dar
	SWP 2640/13 (SBG) TA No. 85/23		Showkat Ahmad Bhat vs state.	CPO Riaz Ahmad Dar
	SWP No. 2641/2013 (SBG) TA No. 375/22		Mohammad Iqball Wani	CPO Riaz Ahmad Dar
	SWP No. 593/15 (SBG) TA No. 3780/21		Basharat Rasool V/S State	CPO Riaz Ahmad Dar
	SWP No. 911/2017 (SBG) TA No. 1589/21		Ghulam Mehdi V/S State	CPO Riaz Ahmad Dar

SWP No. 2110/17 (SBG) TA No. 1663/21		Wahid Ahmad Sheikh vs state	CPO Riaz Ahmad Dar
SWP NO 3027/2018 (SBG) TA No. 5477/21		Sham Lal Kapoor vs state	CPO Riaz Ahmad Dar
OA No.183/2022 (SBG)	FIR No. 13 /2007 P/S ACB	Ghulam Nabi Wani vs UT of J&K and others	CPO Riaz Ahmad Dar
SWP NO.2595/2013 SBG.		Ravinder Kumar	CPO Riaz Ahmad Dar
SWP No. 138/2008 (BKB) TA No. 5902/21	Veri-53/07 dated 29-02-2007.	Bashir Ahmad Malik vs state	CPO Fayaz Ahmad Shalbaf
SWP No. 1271/10 (BKB) TA No. 1996/21	-	Gowher Majid Wani V/S State	CPO Fayaz Ahmad Shalbaf
SWP NO 73/2019 (BKB) TANo. 1030/21	27/2015 P/S VO K	Rifat Rashid Ara vs state	CPO Fayaz Ahmad Shalbaf
WP (C) No.3153/19 (BKB) TA No. 2430/20	01/97 P/S VO K	Bashir Ahmad Ellahi vs state	CPO Fayaz Ahmad Shalbaf
OA No.1035/2021 (BKB)	FIR No. 02/2020	Taimoor Ahmad Khan vs state	CPO Fayaz Ahmad Shalbaf
OA No.73/2022 (BKB)	FIR No. 25/2014 and 05/2008 P/S ACB	Manzoor Ahmad Dar vs UT of J&K and others	CPO Fayaz Ahmad Shalbaf
SWP No. 1434/11 (APKS) TA NO. 8609/20	Veri No. 33/10	Amir Ali V/s State	CPO Farooq Ahmad Shagoo

SWP No. 2043/11 (APKS) TA No. 8641/20		Ab. Rashid Dass V/S State	CPO Farooq Ahmad Shagoo
SWP No. 1810/2016 (APKS) TA No. 2903/21		Javaid Ahmad Khanda y and another V/S State and others	CPO Farooq Ahmad Shagoo
SWP No. 60/17 (APKS) TA No. 2089/20		Muneer ul Rashid	CPO Farooq Ahmad Shagoo
SWP NO 3030/18 (APKS) TA No. 2306/21	106/98 P/S VO K	Malik Arshid vs state	CPO Farooq Ahmad Shagoo
SWP 655/19 (APKS) TA No. 1206/20	JSC 24/05	Bashir Ahmad Bhat VS State	CPO Farooq Ahmad Shagoo
WP (C) No.370/20 (APKS) TA No. 7243/20	01/07 P/S VO K	Gh.Nabi Tramboos vs state	CPO Farooq Ahmad Shagoo
WP(C)No. 1219/2021 (APKS) TA No. 6010/21	FIR No. 29/12, 09/17 P/S AC B	Mohammad Ashraf Par ray vs UT Of J&K and others.	CPO Farooq Ahmad Shagoo
TA No. 2150/2021		Ghulam Nabi Wani	CPO Farooq Ahmad Shagoo